

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

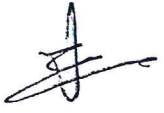


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : -
PETITION NUMBER : CP/597/(IB)/2017
NAME OF THE PETITIONER(S) : N. SUBRAMANIAN
NAME OF THE RESPONDENT(S) : ARUNA HOTELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	P H ARVINDH PANDIAN Senior Counsel By Revathi	Counsel for Applicant/ Suspended Director. [ANBALAGAN]	
2)	A. Vidya For M/s. King & Parkbridge	Counsel for R8 HDFC Bank	
3)	R SUBRAMANIAN	Counsel for R D.	

ORDER

Counsels for both the parties are present. Counsel for RP has filed a memo in which the Counsel for R1 to R5 caused the appearance and submitted that the Respondents are ready to give the interim finance, provided the RP gives details of the expenditure to be incurred in the near future. In this regard, the Counsel for RP is directed to file the details about the expenditure to be incurred in the future, on next date of hearing by providing a copy to the other side. Put up on **21.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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